

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

This Friday, the 28th day of June, 2021

Original Application No. 880 of 2007

Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)
Hon'ble Mr. Devendra Chaudhry, Member (Administrative)

Subash Chandra Sen aged about 20 years son of Shri Phool Chandra Sen Bungalow Peon attached with Dy. Chief Engineer, CSP, N.C Railway, Allahabad R/o 221/4C, Gayasuddinpur, Mahendra Nagar (Behind RTO Office) Allahabad

...Applicant

Advocate : None

V E R S U S

1. Union of India through the General Manager, North Central Railway, Headquarters Office, Allahabad.
2. General Manager, North Central Railway, Headquarters Office, Allahabad.
3. Dy. Chief Engineer (CSP) North Central Railway, Subedarganj, Allahabad.
4. Shri Sunil Kumar Gupta, Dy. Chief Engineer (CSP), North Central Railway, Subedarganj, Allahabad r/o 72, CSP Singh Marg, Rly. Colony, Allahabad (in person)

...Respondents

Advocate : Shri L.S. Kushwaha proxy for Sri Sanjay Kumar Ray

O R D E R

Delivered by Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)

We have joined this Division Bench on line through Video Conferencing facility.

2. No one is present on behalf of applicant even in revised call. Mr. L.S. Kushwaha holding brief of Mr. Sanjay Kumar Ray, learned counsel for the respondents is present in court.

3. O.A. is pending since the year 2007. It appears that due to efflux of time, either the applicant has lost interest or the OA itself has become infructuous.

4. In view of the above, the O.A. is dismissed for want of prosecution. No costs.

5. Hon'ble Mr. Devendra Chaudhry, Member (Administrative) has consented to this order during video conferencing.

(Devendra Chaudhry)
Member (Administrative)

(Justice Vijay Lakshmi)
Member (Judicial)

HLS/-